

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26.02.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERRE
OTHERS : VIJAYA HOSPITALITY & RESORTS LTD & 2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ANANT MERATHIA

FOR R1 & R3

Anant

ORDER

Counsel for the Petitioner is present. Counsel for R1 & R3 is present. No representation on behalf of R2. The Petitioner is directed to send fresh private notice to R2, and file proof of service along with an Affidavit on next date of hearing, failing which R2 will be struck off from the array of Respondent. Put up on **11.04.2019 at 10.30 A.M.**

MS

Ch
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)